

### डा० अम्बेडकर की जीवनी

5713. श्री चन्द्रपाल शैलानी :

श्री राजनाथ सोनकर शास्त्री :

क्या सूचना और प्रसारण मंत्री डा० अम्बेडकर की जीवनी के बारे में 15 जुलाई, 1980 के तारांकित प्रश्न संख्या 543 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या "भारत के अमर चरित्र" श्रृंखला में हिन्दी तथा अन्य भाषाओं में बाबा साहिब डा० बी० आर० अम्बेडकर की जीवनी भी प्रकाशित करने का विचार है ;

(ख) यदि हाँ, तो कब तब ; और

(ग) यदि नहीं, तो इस भेदभाव के क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय में उपसत्री (कुमारी कुमुदबेन एम० जोशी) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) राष्ट्रीय नेताओं की जीवनियाँ "आधुनिक भारत के निर्माता" श्रृंखला के अन्तर्गत प्रकाशित की जा रही है। इस श्रृंखला के अन्तर्गत डा० अम्बेडकर की जीवनी अंग्रेजी में पहले ही प्रकाशित की जा चुकी है और उस के हिन्दी और मराठी रूपान्तर शीघ्र ही प्रकाशित होने वाले हैं। इस प्रकार, भाग (ग) नहीं उठता।

### Shifting of Headquarters of Coal India Limited from Calcutta to Dhanbad or Ranchi

5715. SHRI SATISH PRASAD SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Bihar is the largest coal producing State;

(b) if so, the reasons for keeping the Head Office of Coal India Limited in Calcutta;

(c) whether it is proposed to shift the head office from Calcutta to Dhanbad or Ranchi to make the company more economic and function efficiently; and

(d) if not, reasons therefore ?

THE MINISTER OF STATE  
IN THE MINISTRY OF ENERGY  
(SHRI VIKRAM MAHAJAN) :

(a) Yes, Sir.

(b) to (d) Calcutta being the traditional centre of coal industry and the headquarters of Railways serving the coalfields, the head office of Coal India Ltd. has been kept in Calcutta. There is no proposal to shift the headquarters of Coal India from Calcutta at present.

### Demand of Petroleum products by Maharashtra

5716. SHRI S. B. PATIL : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) the monthly demand of petrol, diesel and kerosene made by Government of Maharashtra during the period from 1st January, 1980 to 31st December, 1980, month-wise and the extent to which their demand was accepted and the quantity supplied month-wise; and

(b) if supplies are less than demand, what steps Government have proposed to take to meet this demand?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P.C. SETHI) :**

(a) There is no system of making monthly allocation of motor spirit (petrol) to the States and Union Territories, including Maharashtra. This product is freely available and the requirement of the Maharashtra State has been met in full during the year 1980. In so far as high speed

diesel (HSD) oil and kerosene are concerned, the Government of Maharashtra had indicated, during the year 1980, the requirements of the State for certain months only. These were taken into account and *ad-hoc* increases in allocations were also given to the State. The following are the details of the allocations and actual sales of HSD and kerosene in respect of Maharashtra State for the year 1980:

Month	Figures in metric tonnes			
	High Speed Diesel oil		Kerosene	
	Allocation	Sales	Allocation	Sales
January '80	98500	99052	69000	69213
February '80	101377	95002	67334	68083
March '80	120000	112687	71596	68205
April '80	130800	107078	66029	58790
May '80	120700	109853	64500	57006
June '80	107500	92089	62270	62020
July '80	107500	95060	66470	68961
August '80	98200	84142	69100	67795
September '80	100200	94426	69100	71682
October '80	90000	93712	69000	68709
November '80	98000	98852	72660	70799
December '80	105500	105165	71000	69638

(b) The diesel allocation to the States/Union Territories, including Maharashtra, has been maximised, keeping in view the overall product availability and movement capacity. For March '81 and April '81, the diesel allocation has been made at a level 15% more than the sales in the corresponding months of last year. In the case of Kerosene, the monthly allocations are being made at a level 5% more than the actual sales in the corresponding months of the previous year. Ad-hoc increases in the allocations of these products have also been given to Maharashtra keeping in view the requirements indicated by the State Government.

**T.V. facilities for Patna**

5717. SHRIMATI MADHURI SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether TV facilities for Patna are proposed to be provided in the near future; and

(b) if so, the details thereof and the likely date by which such facilities would be completed ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-**